

<i>States</i>	<i>Rs. Crores</i>
14. Uttar Pradesh	46.84
15. West Bengal	68.77
Total	784.22
Grand Total (A+B)	1378.68

Relief to Earthquake Victims of Uttarkashi by HUDCO

4441. SHRI GEORGE FERNANDES:
Will the Minister of URBAN DEVELOPMENT
be pleased to state:

(a) whether HUDCO has given any material relief to the earthquake victims of Uttarkashi for reconstruction of their damaged houses; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) and (b).
HUDCO has sanctioned loan of about Rs. 30
crores for the reconstruction of 20,000
houses fully damaged due to earthquake in
the Garhwal region (Uttarkashi, Tehri,
Chamoli and Dehradun Distts.) The assis-
tance will be disbursed to the beneficiaries
through U.P. Rural Housing Board. First
instalment of the loan amounting to Rs.
14.25 crores has already been released to
the State agency.

In addition, HUDCO has extended tech-
nical assistance for setting up of 3 Building
Centres and 6 Sub-Centres in the region for
transfer of appropriate technology, skill
upgradation and training of artisans and
making available building componenets and

elements for the reconstruction of earth-
quake resistant houses. Appropriate de-
signs for earthquake resistance houses have
also been provided by HUDCO to State
Government.

Transport Subsidy to Andaman and Nicobar

4442. SHRI MANORANJAN BHAKTA:
Will the PRIME MINISTER be pleased to
state:

(a) whether the Government have re-
ceived the claims for granting transport
subsidy from the Union Territory of Andaman
and Nicobar Islands Administration upto 31st
October, 1991 and

(b) if so, when the funds are likely to be
released and the amount invoved?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (PROF. P.J.
KURIEN): (a) and (b). The Union Territory
Administration of Andaman and Nicobar Is-
lands had submitted a transport subsidy